

S U P R E M E C O U R T O F I N D I A  
R E C O R D O F P R O C E E D I N G S

CIV I L AP P E A L NO(s). 334 OF 2007

AN I L T E J SING H D H A L I W A L

Appellant (s)

VE R S U S

UNION OF IN D I A & ORS.

Respondent(s)

(With appln(s) for modification of Court's Order & with office report)

WITH  
CR I M I N A L AP P E A L NO. 825 of 1997 - With appln. for clarification/  
direction and with office report

Date: 19/03 / 2 009 This Appeal was called on for hearing today.

COR A M :  
HON' B L E M R. JUST I C E M A R K A N D E Y K A T J U  
HON' B L E M R. JUST I C E A S O K K U M A R G A N G U L Y

For Appellant(s) Mr. P.S. Patwalia, Sr.Adv.  
Mr. Seeraj Bagga, Adv.  
Mrs. Sureshta Bagga,Adv.  
  
Mr. T.S. Doabia, Sr.Adv.  
Ms. Kiran Bhardwaj, Adv.  
Mr. B. K. Prasad, Adv.  
Mrs. Anil Katiyar, Adv.

For Respondent(s) Mr. T.S. Doabia, Sr.Adv.  
Ms. Kiran Bhardwaj, Adv.  
Mr. B. K. Prasad, Adv.  
Mrs. Anil Katiyar, Adv.

UPON hearing counsel the Court made the following  
O R D E R

As prayed, list the matters after two weeks.  
(S. Thapar) (Indu Satiya)  
PS to Registrar Court Master